

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/14403/2025	M/S. GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. VS STATE OF ODISHA	SIDDHANT DWIBEDI VS	// ()	AOR20220001213C202500017
2	D-ARBP/14444/2025	M/S. ANU ENTERPRISE VS MAHANADI COALFIELDS LTD., SAMBALPUR	RAJESH RANJAN SAHOO VS	// ()	
3	D-ARBP/14456/2025	BISWAJIT DHAL VS M/S MAHENDRA@MAHENDRA FINANCIAL SERVICE LTD.	BADRI NARAYAN PANDA VS	// ()	
4	D-ARBP/14460/2025	PRALIPSA MAHANTA@PRALIPSA DAS VS PRADYUMNA KUMAR LENKA	NIROD KUMAR SAHOO VS	// ()	
5	D-BLAPL/10875/2025	KANHA SETHI @ SUDHANSHU SEKHAR SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALUGAON P.S. /69 /2025 ()	
6	D-BLAPL/10879/2025	BRAJEN MANDAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 ()	
7	D-BLAPL/10882/2025	SUBHAKANTA SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 ()	
8	D-BLAPL/10883/2025	PRATAP RANA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 ()	
9	D-BLAPL/10884/2025	HAZROK SEKH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /191 /2025 ()	
10	D-BLAPL/10887/2025	DHABULU MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /74 /2021 ()	
11	D-BLAPL/10888/2025	SAHIL DONGRI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /68 /2025 ()	

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12	D-BLAPL/10889/2025	DHANURJAYA HARIJAN @ BABULA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /7 /2025 () //	
13	D-BLAPL/10890/2025	JAYARAM BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /286 /2024 () //	
14	D-BLAPL/10897/2025	JANAK DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
15	D-BLAPL/10898/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /190 /2024 () //	
16	D-BLAPL/10900/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /184 /2024 () //	
17	D-BLAPL/10901/2025	BINOD DUNGURI VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /46 /2025 () //	
18	D-BLAPL/10904/2025	MAKARA CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /123 /2025 () //	
19	D-BLAPL/10915/2025	MANOJ KUMAR DAS @ MUNA VS STATE OF ODISHA	ABHISEK MOHANTY VS	BASTA /88 /2024 () //	
20	D-BLAPL/10917/2025	RAJENDRA CHAKRADHARI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //	
21	D-BLAPL/10918/2025	SARAT PADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /237 /2024 () //	
22	D-BLAPL/10922/2025	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 () //	
23	D-BLAPL/10925/2025	SIPUN SAHANI	JNYANANANDA PANDA	BHAWANIPATNA TOWN /79 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10926/2025	ASHISH KUMAR JENA @ SIDHUL	SWATI REKHA JENA	KHANDAGIRI P.S. /834 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10927/2025	ULA @ JAGA BEHERA	SURYAKANTA DWIBEDI	ATHAMALLIK /267 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10932/2025	DEKHUNU MUNDA	RAKESH BEHERA	COLLIERY /495 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10935/2025	KELA @ KELU @ KALA @ KAILASH DAS	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /96 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10936/2025	SONU ACHARY	JYOTIRMAYA SAHOO	KODALA /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10939/2025	ALOKA MONDAL	MALABIKA BOSE	SAMBALPUR TOWN /11 /2025	AOR20220004379C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10943/2025	PAPU @ BISHNU PRASAD SAHOO	SUBHENDU KUMAR NAYAK	FATEGARH /225 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10947/2025	SRIKANTA NAYAK	BISWORANJAN SWAIN	PIRAHAT P.S /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10949/2025	RATIKANTA SATAPATHY @ SATPATHY	ADITI HOTA	Maitri Vihar PS /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10954/2025	BIJAY KUMAR SAHOO	GOREKHANATH DAS	Maitri Vihar PS /389 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10955/2025	SAHADEB NAIK	DILIP KUMAR MISRA	BHAWANIPATNA SADAR /375 /2023	
		VS	VS	()	

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35	D-BLAPL/10957/2025	STATE OF ODISHA DAMBURU SABAR VS	BHAGABAN SARANGI VS	// PATTAPUR (ASKA) /122 /2023 ()	AOR20220002669C202500008
36	D-BLAPL/10958/2025	STATE OF ODISHA ULA @ JAGA BEHERA VS	SURYAKANTA DWIBEDI VS	// THAKURGARH /217 /2024 ()	
37	D-BLAPL/10959/2025	STATE OF ODISHA SACHIDANANDA KHADANGA @ SACHIN VS	SURYAKANTA DASMOHAPATRA VS	// BHAWANIPATNA TOWN /75 /2025 ()	AOR20220004152C202500008
38	D-BLAPL/10960/2025	STATE OF ODISHA ULA @ JAGA BEHERA VS	SURYAKANTA DWIBEDI VS	// THAKURGARH /218 /2024 ()	
39	D-BLAPL/10962/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// KAMAKHYANAGAR /446 /2024 ()	
40	D-BLAPL/10963/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// BHUBAN /414 /2024 ()	
41	D-BLAPL/10967/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// KAMAKHYANAGAR /412 /2024 ()	
42	D-BLAPL/10970/2025	STATE OF ODISHA GOUTAM KUMAR SONI VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /162 /2024 ()	
43	D-BLAPL/10974/2025	STATE OF ODISHA MILU @ PRAVAKAR MALLIK VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /117 /2025 ()	
44	D-BLAPL/10975/2025	STATE OF ODISHA DUKHA NASANA BISI VS	RAJALAXMI BISWAL VS	// THAKURGARH /183 /2024 ()	
45	D-BLAPL/10978/2025	STATE OF ODISHA AJAHARUDDIN ALI KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / 0 () //	

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46	D-BLAPL/10979/2025	BANAMALI MAHANTA VS STATE OF ODISHA	UTKAL KUMAR MISHRA VS	KEONJHAR SADAR /87 /2025 () //	
47	D-BLAPL/10987/2025	SANA @ SANATAN GOUDA VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (DIGAPAHANDI) /272 /2024 () //	
48	D-BLAPL/10991/2025	GOKUL @ GOKUL MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	/ /0 () //	
49	D-BLAPL/10992/2025	PARESH LENKA @ PAPU VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	DIGAPAHANDI /422 /2024 () //	
50	D-BLAPL/11003/2025	KRUPASINDHU RATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
51	D-BLAPL/11005/2025	OM PRAKASH @ HULA @ HULASH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /389 /2024 () //	
52	D-BLAPL/11008/2025	GITANJALI SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KHURDA ROAD G.R.P.S. /30 /2025 () //	
53	D-BLAPL/11012/2025	DHIREN RAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIAPAL /272 /2024 () //	
54	D-BLAPL/11014/2025	REKA PATTANAIK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	Maitri Vihar PS /107 /2025 () //	
55	D-BLAPL/11016/2025	PRASANTA GURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
56	D-BLAPL/11018/2025	SURYA NARAYAN SAMAL VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAMBALPUR TOWN /227 /2024 () //	
57	D-BLAPL/11026/2025	SANTOSH NAIK	AMITAV TRIPATHY	BANIGOCHA /122 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/11027/2025	ALEKHA CHANDRA MAHARANA	JAYDEEP PAL	BHADRESWAR /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/11028/2025	SAMBHABA ACHARYA	AMIT PRASAD BOSE	BHARATPUR PS /646 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/11029/2025	MAHESH DIGAL	HEMANT KUMAR TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMAPL/14420/2025	SUBASINGH DHURUA	ADV.	//	
		VS	VS	()	
		DHARMU PRASAD MAJHI		//	
62	D-CMAPL/14459/2025	DR. SUMITA MISHRA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMAPL/14507/2025	P.RAJESWARI NARAM	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMP/14405/2025	STATE OF ODISHA	SABITA RANJAN PATNAIK,A.G.A	//	LOD20240000172C202500169
		VS	VS	()	
		ORIENT CONSTRUCTIONS PVT LTD.		//	
65	D-CMP/14406/2025	BANABASI RANA	MANAS RANJAN BAUG	//	AOR20220002374C202500051
		VS	VS	()	
		ABHIMANYU RANA		//	
66	D-CMP/14407/2025	PRASANTA KUMAR JOSHI	IN PERSON	//	AOR20230000684C202500012
		VS	VS	()	
		CHITTARANJAN TARASIA		//	
67	D-CMP/14408/2025	STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	//	LOD20240000200C202500180
	CMP/541/2025	VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)	
		ORIENT CONSTRUCTION PRIVATE LIMITED, SAMBALPUR		EC/0000009/2014	
68	D-CMP/14453/2025	KISHORE KUMAR BEHERA	ARUN KUMAR MISHRA 2	//	
		VS	VS	()	

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69	D-CMP/14473/2025	LALITA BEHERA MD IFTAR KHAN VS	PRATIK DASH VS	// // ()	
70	D-CMP/14530/2025	DURMATUN @ TURMATUN @ HURMARUN @ NISHA BIBI SK. RAHIM VS	ASIT KUMAR JENA VS	// // ()	
71	D-CMP/14531/2025	MUKAR SAHA M.VENKET RAO VS	NITYANANDA BEHURIA VS	// // ()	
72	D-CMP/14534/2025	V.RATNAKUMARI AMARESH SAHOO VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500024
73	D-CMP/14548/2025	ANJALI BARIK ASWINI KUMAR DASH VS	VS	// // ()	
74	D-CMP/14563/2025	NILESH KUMAR GHODASARA BIRANCHI KHILLAR VS	AMIT PRASAD BOSE VS	// // ()	
75	D-CMP/14629/2025	SAKUNTALA KHILLAR @ BEHERA STATE OF ODISHA VS	SABITA RANJAN PATTNAIK,A.G.A VS	// // ()	LOD20240000172C202500172
76	D-CONTC/14402/2025	SHANTILATA PANDA RABINDRA KUMAR MOHANTY VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500013
77	D-CONTC/14416/2025 CONTC/1732/2025	DIBYAJYOTI PARIDA, COLLECTOR CUM DISTRICT MAGISTRATE,GANJAM NIMAI CHARAN BEHERA VS	UMESH CHANDRA MOHANTY VS	// // ()	
78	D-CONTC/14418/2025	ANU GARG,IAS PARESH KUMAR PAL VS	ADV. VS	// // ()	
79	D-CONTC/14451/2025	USHA PADHEE,COMM-CUM-PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR,KHURDA SATYANANDA BANZARA VS	ADV. VS	// // ()	
		DEO RANJAN KUMAR SINGH, IAS		//	

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80	D-CONTC/14509/2025	B.MOHAN RAO SUBUDHI VS RAJESH PRADHAN,DEO,GANJAM	ADV. VS	// ()	
81	D-CONTC/14512/2025	RAJAKISHORE MISHRA @ RAJKISHORE MISHRA VS SIDDHARTH SHANKAR SWAIN,COLLECTOR AND DISTRICT MAGISTRATE,PURI	ADV. VS	// ()	
82	D-CONTC/14520/2025	ADITYA NARAYAN SAHOO VS RATINDRA NARAYAN MALLIK,ENGINEER-IN-CHIEF	ADV. VS	// ()	
83	D-CONTC/14527/2025	SNEHAPRAVA DAS VS SASWATA MISHRA,PRINCIPAL SECRETARY,FINANCE DEPARTMENT LOKSEVA BHAWAN,BBSR	ADV. VS	// ()	
84	D-CONTC/14533/2025	M/S. NANDA INFRA CONSTRUCTION PVT LTD. VS VIR VIKRAM YADAV, COMMISSIONER CUM SECRETARY, WORKS DEPTT.	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500029
85	D-CONTC/14549/2025	DR. SMRUTI SNIGDHA SAHOO VS SANTOSH KUMAR MISHRA,DIRECTOR,MEDICAL EDUCATION AND TRAINING,BBSR,KHURDA	ADV. VS	// ()	
86	D-CONTC/14550/2025	DR. DEEPAK KUMAR BEHERA VS ASWATHY S., IAS	ADV. VS	// ()	
87	D-CONTC/14554/2025	BIRABARA JENA VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// ()	
88	D-CONTC/14567/2025	M/S. NANDA INFRA CONSTRUCTION PVT LTD. VS VIR VIKRAM YADAV, COMMISSIONER CUM SECRETARY, WORKS DEPARTMENT	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500030
89	D-CONTC/14572/2025	NABIN KUMAR PATEL VS BINAYA PRAKASH SOY,BLOCK EDUCATION OFFICER,BAMRA,SAMBALPUR	ADV. VS	// ()	
90	D-CONTC/14576/2025	LAXMAN MUNDA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
91	D-CONTC/14578/2025	SAROJKANTA SAMANTARAY	ADV.	//	

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		VS	VS	()	
		SHALINI PANDIT, IAS		//	
92	D-CONTC/14579/2025	TINKU PADHAN	ADV.	//	
		VS	VS	()	
		BISWANATH SAHU,DISTRICT EDUCATION OFFICER,JAJPUR		//	
93	D-CONTC/14581/2025	BIJAYA KUMAR NAYAK	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
94	D-CONTC/14582/2025	KISHAN DIGAL	ADV	//	AOR20220001616C202500047
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.		//	
95	D-CONTC/14601/2025	PANKAJBASINI PANDA	PRNOY MOHANTY	//	
		VS	VS	()	
		DEORANJAN SINGH,IAS		//	
96	D-CONTC/14606/2025	PITABASH PANDA	PRNOY MOHANTY	//	
		VS	VS	()	
		DEORANJAN SINGH,IAS		//	
97	D-CONTC/14610/2025	AKSHYA DHALA @ AKHAYA KUMAR DHAL	ADV.	//	
		VS	VS	()	
		SUBHAKANTI TUNGA,DEPUTY REGISTRAR,KEONJHAR		//	
98	D-CRLA/10893/2025	NILU KUMAR SAMAL	AMULYA RATNA PANDA	BELLAGAON /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/10896/2025	RAKESH KUMAR PRADHAN	BIKRAM KESHARI BAL	TANGI /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/10899/2025	MUNA FETASINGH	DUSHMANTA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/10934/2025	HENDA @ SAHADEB MAJHI @ TUDU	JAGANNATH KAMILA	BAISINGA /217 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/10937/2025	GILEI JUANGA	SK. ZAFARULLA	KEONJHAR SADAR /242 /2021	
		VS	VS	()	

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103	D-CRLA/10973/2025	STATE OF ODISHA KUNA @ RAKESH MALLICK VS	PRADIPTA KISHORE BHUYAN VS	// MANGALPUR /554 /2022 ()	
104	D-CRLA/10977/2025	STATE OF ODISHA BANMALI KUANR VS	BHARAT BHUSAN ROURAY VS	// MELCHHAMUNDA /15 /2019 ()	
105	D-CRLA/10981/2025	STATE OF ODISHA KAILASH BISWAL VS	PRABIR KUMAR RAY VS	// JAJPUR SADAR /218 /2019 ()	AOR20230000820C202500014
106	D-CRLA/10984/2025	STATE OF ODISHA SURESH BISWAL VS	PRABIR KUMAR RAY VS	// JAJPUR SADAR /218 /2019 ()	AOR20230000820C202500015
107	D-CRLA/10986/2025	STATE OF ODISHA GANESWAR @ GANESH PRASAD SWAIN VS	PRABIR KUMAR RAY VS	// JAJPUR TOWN /117 /2018 ()	AOR20230000820C202500016
108	D-CRLA/11006/2025	STATE OF ODISHA JITENDRA DAKUA @ JITU VS	DIPTI RANJAN MOHAPATRA VS	// GANGAPUR (ASKA) /83 /2015 ()	
109	D-CRLLP/10924/2025	STATE OF ODISHA NEELA EKKA VS	MADHUMITA PANDA VS	// RAJGANGPUR /266 /2019 ()	
110	D-CRLLP/11010/2025	STATE OF ODISHA HRUDANANDA KAR VS	AMIT PRASAD BOSE VS	// //0 ()	
111	D-CRLMA/10983/2025	OM PRAKASH MISHRA DAYASAGAR BANCHHOR @ BHOKOLO VS	ADV. VS	// //0 ()	
112	D-CRLMC/10877/2025 CRLMC/1426/2025	STATE OF ODISHA SURENDRA KUMAR VAISH VS NIDHI VAISH	SUBHAM AGRAWAL VS	// //0 J.M.F.C.(IV),BHUBANESWAR(Khordha) CMC/0001468/2024	
113	D-CRLMC/10880/2025 CRLMC/1427/2025	PANKAJ VAISH VS NIDHI VAISH	SUBHAM AGRAWAL VS	// //0 J.M.F.C.(IV),BHUBANESWAR(Khordha) CMC/0001468/2024	

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114	D-CRLMC/10881/2025 CRLMC/1429/2025	NIKHILA VAISH VS NIDHI VAISH	SUBHAM AGRAWAL VS	// 0 J.M.F.C.(IV),BHUBANESWAR(Khordha) CMC/0001468/2024	
115	D-CRLMC/10885/2025	SESHADEV SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATANAİK VS	JARAPADA /100 /2003 () //	AOD20230000619C202500003
116	D-CRLMC/10894/2025	BHAGABAT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /27 /2025 () //	
117	D-CRLMC/10905/2025	PRADEEP DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Bamapada (Industrial Area) /45 /2023 () //	
118	D-CRLMC/10907/2025	PRADEEP DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Bamapada (Industrial Area) /45 /2023 () //	
119	D-CRLMC/10911/2025	MANTU JENA @ SAUMYA RANJAN JENA VS STATE OF ODISHA	AMITABH MISHRA VS	PIPLI /32 /2013 () //	
120	D-CRLMC/10913/2025	PINTU JENA @ NIHAR RANJAN JENA VS STATE OF ODISHA	AMITABH MISHRA VS	PIPLI /32 /2013 () //	
121	D-CRLMC/10914/2025	CHHAKEI ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /29 /2013 () //	
122	D-CRLMC/10928/2025	PRAVASINI DASH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /124 /2022 () //	
123	D-CRLMC/10938/2025	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /409 /2022 () //	
124	D-CRLMC/10944/2025	MD. SAFIQ KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 () //	
125	D-CRLMC/10951/2025	MUNA MAHARANA	KSHIROD KUMAR ROUT	POLASARA PS /9 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/10965/2025	M/S. ARSS DAMOH-HARAPUR TOLLS PVT. LTD.	AMIT PATNAIK	//0	
	CRLMC/1437/2025	VS	VS	SPECIAL JUDGE,BHUBANESWAR(Khordha)	
		DIRECTORATE OF ENFORCEMENT		CRMC/0000011/2023	
127	D-CRLMC/10976/2025	MANTU@UMAKANTA MOHANTY	JAYAKRISHNA MOHAPATRA	BANSADA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/10990/2025	DINABANDHU BEHERA	SATYABRATA MOHANTY (1)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/10997/2025	HIMANSU SEKHAR SAHOO	SUJIT KUMAR DAS	CUTTACK SADAR /47 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/11017/2025	PRIYAMBADA SAHOO@BAISAKHI	BRUNDABAN ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/11020/2025	DEEPAK MALLIK	PRANAYANEE DASMOHAPATRA	TIRTOL /18 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/10941/2025	KRUPASINDHU MISHRA	HARIHAR PANIGRAHI	//0	
		VS	VS	()	
		DHUKHISHYAM BISI		//	
133	D-CRLMP/10942/2025	SARU KRUSIKA	ANINDYA KUMAR MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/10948/2025	BISWAJEET BEHERA	DEBASHIS ROUSTRAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/10953/2025	SK. GOLAM MOHIUDDIN	NIKUNJA KUMAR ROUT	//0	
		VS	VS	()	
		D.G. OF POLICE,CUTTACK		//	
136	D-FAO/14417/2025	BIJULEE BARAL	SATYABAN SAHOO	//	
		VS	VS	()	

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137	D-FAO/14511/2025	UNION OF INDIA MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD., KHURDA	RINDIKUMBARA PATI	//	
		VS	VS	0	
138	D-FAO/14538/2025	DILESWAR BARIK NEW INDIA ASSURANCE CO.LTD., CUTTACK	SAUMEDRA KUMAR GHOSE	//	
		VS	VS	0	
139	D-FAO/14611/2025	PRAHALLAD@GOBARA SETHY PUSPA BEHERA	KARUNAKAR DAS	//	
		VS	VS	0	
140	D-FAO/14618/2025	UNION OF INDIA RAJESWARI SWAIN	KARUNAKAR DAS	//	
		VS	VS	0	
141	D-FAO/14621/2025	UNION OF INDIA MAHESWAR BEHERA	KARUNAKAR DAS	//	
		VS	VS	0	
142	D-LAA/14421/2025	UNION OF INDIA MAHANADI COALFIELDS LTD.,JHARSUGUDA	PRATYUSH RANJAN PATNAIK	//	
		VS	VS	0	
143	D-LAA/14599/2025	BHABANI SHANKAR DIXSHIT EAST COAST RAILWAY, KHURDA	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	//	
		VS	VS	0	
144	D-MACA/14419/2025	ABDUL SATTAR KHAN LAXMIPRIYA GHANTA @ BEHERA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
145	D-MACA/14438/2025	CHITTURI SRINIVASULU GODABARI SINGH	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
146	D-MACA/14439/2025	SAIRENDRI BEHERA MANAGER, SRIRAM GENERAL INSURANCE CO. LTD	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
147	D-MACA/14446/2025	MANONITA SABAR M/S. CHOLAMANDALAM GENERAL INSURANCE CO.LTD.,KHURDA	PIDUKHARDHA	//	
		VS	VS	0	
		JANAKI PRADHAN		//	

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148	D-MACA/14464/2025	D.M.,ORIENTAL INSURANCE CO. LTD., BBSR VS SUJATA BILAS	PRASANTA KUMAR MAHALI VS	// ()	
149	D-MACA/14517/2025	MANJULATA SWAIN VS RANJIT KUMAR SWAIN	KAPILA CHARAN NAYAK VS	// ()	
150	D-MATA/14592/2025	KUMUDINI SINGH VS SUDHIR SINGH	DEBABRATA DASH VS	// ()	
151	D-MATA/14609/2025	SUDIPTA KUMAR SATPATHY VS MITALI @ SUPRASANNA SADANGI	LALITENDU MISHRA VS	// ()	AOR20220001610C202500028
152	D-OTAPL/14624/2025	COMMISSIONER OF CUSTOM VS M/S S M NIRYAT PVT LTD.	TUSHAR KANTI SATAPATHY, SR.S.C. GST VS	// ()	AOR20220001780C202500046
153	D-RPFAM/14537/2025	ELIZA MALLIK VS RASANANDA MALLIK	SANTOSH KUMAR MOHANTY VS	// ()	AOR20220000053C202500034
154	D-RSA/14409/2025	BALGOPAL MISHRA VS DEBAKI SAHU	JYOTI RANJAN DEO VS	// ()	AOR20220001593C202500022
155	D-RSA/14525/2025	SUMATI JENA VS BHAGABAN JENA	MONOMOY BASU VS	// ()	
156	D-RSA/14577/2025	SHANKAR BAGH VS KATRU KISAN	SIDDHARTH PRASAD MISHRA VS	// ()	
157	D-SAO/14462/2025	HADIBANDHU GIRI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()	
158	D-TRPCRL/10906/2025	PRIYADARSHAN DASH VS SAGARIKA SATAPATHY	BISWARANJAN DALAI VS	KUJANGA /390 /2023 ()	AOR20220003722C202500047
159	D-TRPCRL/10946/2025	SOUMYASHREE MOHARANA	BIPIN KUMAR NAYAK	NACHUNI /18 /2024	

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		VS	VS	()	
160	D-WA/14489/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000172C202500171
		STATE OF ODISHA	VS	()	
161	D-WA/14491/2025	SOURAV MALLICK	CHANDRAKANTA PRADHAN,A.G.A	//	LOD20240000200C202500181
		STATE OF ODISHA	VS	()	
162	D-WA/14492/2025	SARAT KUMAR SWAIN	SATYA BRATA MOHANTY,A.G.A	//	LOD20240000194C202500174
		STATE OF ODISHA	VS	()	
163	D-WA/14494/2025	DR RABINDRA NATH GANTAYAT	RAMAKRISHNA BISOI	//	AOD20240000311C202500030
		ANANDA CHANDRA SUBUDHI	VS	()	
164	D-WA/14495/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	//	LOD20240000172C202500170
		STATE OF ODISHA	VS	()	
165	D-WA/14497/2025	NAYANA KUMAR RATH	CHANDRAKANTA PRADHAN,A.G.A	//	LOD20240000200C202500182
		STATE OF ODISHA	VS	()	
166	D-WA/14536/2025	GANGADHAR SAHU	SATYA BRATA MOHANTY,A.G.A	//	LOD20240000194C202500175
		STATE OF ODISHA	VS	()	
167	D-WA/14602/2025	DR MANMATH KUMAR BEHERA	CHANDRAKANTA PRADHAN,A.G.A	//	LOD20240000200C202500183
		COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION	VS	()	
168	D-WP(C)/14388/2025	MARKAT KESHARI RAY	SANGRAM KUMAR SINGH	//	
		BIPADA BHANJAN PANDA	VS	()	
169	D-WP(C)/14389/2025	UNION OF INDIA	MANOJA KUMAR KHUNTIA	//	
		SOUMYA RANJAN SETHI	VS	()	
170	D-WP(C)/14390/2025	STATE OF ODISHA	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500009
		T SIVADASAN	VS	()	
		VS			

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171	D-WP(C)/14391/2025	UNION OF INDIA DUKHURAM BESHRA @ DUKHIA MAJHI VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500068
172	D-WP(C)/14392/2025	UNION OF INDIA ASHOK KUMAR MEHER VS	CHITRASEN PARIDA VS	// // ()	AOR20220001432C202500015
173	D-WP(C)/14393/2025 WP(C)/10033/2025	CENTRAL BOARD OF DIRECT TAXES S.SWAYAMSHREE VS	ASHOK KUMAR SAHOO VS	// // ()	
174	D-WP(C)/14394/2025	PRINCIPAL KENDRIYA VIDYALAYA , KENDRAPARA RABINARAYAN BHOI VS	LAXMIDHAR DASH VS	// // ()	AOR20220001207C202500053
175	D-WP(C)/14395/2025	STATE OF ODISHA BIKRAM MAJHI VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500072
176	D-WP(C)/14396/2025 WP(C)/10060/2025	UNION OF INDIA PARSHURAM SAHU VS	SAMIR KUMAR MISHRA VS	// // ()	
177	D-WP(C)/14397/2025	STATE OF ODISHA RAMESH CHANDRA JENA VS	BIPIN KUMAR NAYAK VS	// // ()	
178	D-WP(C)/14398/2025	STATE OF ODISHA BHARAT CHANDRA KAMILA VS	ANIL KUMAR DAS VS	// // ()	
179	D-WP(C)/14399/2025	STATE OF ODISHA GEETANJALI DALPATI VS	ANIL KUMAR DAS VS	// // ()	
180	D-WP(C)/14400/2025	STATE OF ODISHA TANKADHAR MAHANTA VS	ANIL KUMAR DAS VS	// // ()	
181	D-WP(C)/14401/2025	STATE OF ODISHA MINATI BESHRA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500054

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182	D-WP(C)/14404/2025	BASANTI PATTNAYAK VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //	
183	D-WP(C)/14410/2025	T.SRIDEVI PATRA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
184	D-WP(C)/14411/2025	RAMESH KUMAR SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
185	D-WP(C)/14412/2025	NARASINGH PATRA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
186	D-WP(C)/14413/2025	DAMBARUDHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
187	D-WP(C)/14414/2025	BASANTA KUMAR BAIDYA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
188	D-WP(C)/14415/2025 WP(C)/10053/2025	CHANDRIKA MALLICK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
189	D-WP(C)/14422/2025 WP(C)/10075/2025	ROYAL SECURITY SERVICE, SRIRAM VIHAR, PUNTA VS STATE OF ODISHA	DAYA KANTANISHRA VS	// 0 //	
190	D-WP(C)/14423/2025 WP(C)/10042/2025	HITESH KUMAR KHAMARI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500022
191	D-WP(C)/14424/2025	SATYABRATA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
192	D-WP(C)/14425/2025	M/S UTKAL STORE, KALAHANDI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
193	D-WP(C)/14426/2025	RAMAKANTA PANIGRAHI	SIBAPRASAD PATI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/14427/2025	ANANDINI ACHARYA	KIRTAN DANG	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/14428/2025	PRAMOD KUMAR SAHOO	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/14429/2025	BISWAPRAKASH TRIPATHY	SANJIB MOHANTY	//	
		VS	VS	()	
		UTKAL UNIVERSITY, BBSR		//	
197	D-WP(C)/14430/2025	TULSIBASA GOUD	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/14431/2025	P RAMANI RANJAN	SUDHASHREE PASAYAT	//	AOR20250000161C202500011
		VS	VS	()	
		COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA		//	
199	D-WP(C)/14432/2025	P KUMAR RANJAN	SUDHASHREE PASAYAT	//	AOR20250000161C202500012
		VS	VS	()	
		COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA		//	
200	D-WP(C)/14433/2025	P KUMAR RANJAN	SUDHASHREE PASAYAT	//	AOR20250000161C202500014
		VS	VS	()	
		COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA		//	
201	D-WP(C)/14434/2025	M/S NANDA CONSTRUCTION PVT.LTD	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		ADDI COMMISSIONER GST AND CENTRAL EXCISE COMMISSIONERATE		//	
202	D-WP(C)/14435/2025	M/S. NANDA CONTRUCTION PVT. LTD., ANGUL	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE COMMISSIONERATE, SUNDERGARH		//	
203	D-WP(C)/14436/2025	LACHHAMAN PANIGRAHI	GANESH PRASAD SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/14437/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., KHURDA	ANUSHA KUMAR PANDEY	//	
		VS	VS	()	

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205	D-WP(C)/14440/2025	STATE BANK FO INDIA, KHURDA ODISHA LIFT IRRIGATION CORPORATION LTD., KHURDA	AKSHAYA KUMAR PANDEY	// //	
		VS	VS	()	
206	D-WP(C)/14441/2025 WP(C)/10073/2025	STATE BANK OF INDIA, KHURDA PRADEEP KUMAR NAIK	JULIYAS PRASAD BEHERA	// //	
		VS	VS	()	
207	D-WP(C)/14442/2025	THE COLLECTOR AND DISTRICT MAGISTRATE DHENKANAL ODISHA LIFT IRRIGATION CORPORATION LTD., KHURDA	AKSHAYA KUMAR PANDEY	// //	
		VS	VS	()	
208	D-WP(C)/14443/2025	STATE BANK OF INDIA, KHURDA ODISHA LIFT IRRIGATION CORPORATION LTD, BBSR	AKSHAYA KUMAR PANDEY	// //	
		VS	VS	()	
209	D-WP(C)/14445/2025	STATE BANK OF INDIA AMIT KUMAR SAHU	SATYAJIT MOHAPATRA (2)	// //	
		VS	VS	()	
210	D-WP(C)/14447/2025	STATE OF ODISHA DUKHURAM BESHRA @ DUKHIA MAJHI	GAJENDRANATH ROUT	// //	AOR20220004106C202500071
		VS	VS	()	
211	D-WP(C)/14448/2025	UNION OF INDIA MANORANJAN SWAIN	ABHISHEK DASH	// //	
		VS	VS	()	
212	D-WP(C)/14449/2025	UNION OF INDIA PRADEEP KUMAR BHATTA	NISHIKANTA MOHAPTRA	// //	AOR20230000872C202500030
		VS	VS	()	
213	D-WP(C)/14450/2025	STATE OF ODISHA PURNA CHANDRA SETHI	SWAPNIL ROY	// //	AOR20220001600C202500036
		VS	VS	()	
214	D-WP(C)/14452/2025	STATE OF ODISHA MANOJ KUAMR DASH	JAGAMOHAN PATTANAIAK	// //	AOR20220001586C202500030
		VS	VS	()	
215	D-WP(C)/14454/2025	STATE OF ODISHA KALPALATA SWAIN	SANTOSH KUMAR SWAIN	// //	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/14455/2025	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
217	D-WP(C)/14457/2025	SWARNASHREE MISHRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
218	D-WP(C)/14458/2025	BENU DHAR JALLY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
219	D-WP(C)/14461/2025	MINAKHI PADHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
220	D-WP(C)/14463/2025	SARAT KUMAR MUND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
221	D-WP(C)/14465/2025	BIJAY KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //	
222	D-WP(C)/14466/2025	UMESH CHANDRA DASH VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //	
223	D-WP(C)/14467/2025	BIPIN BIHARI NATH VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //	
224	D-WP(C)/14468/2025	DIPAK KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //	
225	D-WP(C)/14469/2025	SANJUKTA JENA VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //	
226	D-WP(C)/14470/2025	GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //	
227	D-WP(C)/14471/2025	AROOP KUMAR DEO	PRASANNA KUMAR NANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/14472/2025	PRASANTA KUMAR JENA	JYOTIRMAYA SAHOO	//	
		VS	VS	()	
		COLLECTOR AND DIST.MAGISTRATE NABARANGPUR		//	
229	D-WP(C)/14474/2025	BISHNUPRIYA GOUDA	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/14475/2025	GAJENDRA NATH SOREN	GAJENDRANATH ROUT	//	AOR20220004106C202500065
		VS	VS	()	
		UNION OF INDIA		//	
231	D-WP(C)/14476/2025	NIRMALA KUJUR	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/14477/2025	HINDU SOREN @ MAJHI	GAJENDRANATH ROUT	//	AOR20220004106C202500063
		VS	VS	()	
		UNION OF INDIA		//	
233	D-WP(C)/14478/2025	RABINDRA KUMAR PATRA	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/14479/2025	DHAN MURMU	GAJENDRANATH ROUT	//	AOR20220004106C202500062
		VS	VS	()	
		UNION OF INDIA		//	
235	D-WP(C)/14480/2025	SUBBRAT NANDA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		THE DISTRICT CONSUMER DISPUTES REDRESSAL FORUM , SUNDARGARH		//	
236	D-WP(C)/14481/2025	GOPINATH MURMU @ MAJHI	GAJENDRANATH ROUT	//	AOR20220004106C202500060
		VS	VS	()	
		UNION OF INDIA		//	
237	D-WP(C)/14482/2025	FULA MARNDI	GAJENDRANATH ROUT	//	AOR20220004106C202500061
		VS	VS	()	
		UNION OF INDIA		//	
238	D-WP(C)/14483/2025	NIRUPAMA RATH	SUBHADUTTA ROURAY	//	
		VS	VS	()	

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239	D-WP(C)/14484/2025	STATE OF ODISHA PADMABATI BESHRA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500055
240	D-WP(C)/14485/2025	MINATI SOREN VS UNION OF INDIA	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500057
241	D-WP(C)/14486/2025	S.K.ABDUL RAHEMAN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// // ()	
242	D-WP(C)/14487/2025	MENOKA PAUL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // ()	
243	D-WP(C)/14488/2025	M/S. NEELAM RUBBERS, BALASORE VS THE CHIEF COMMISSIONER OF CT AND GST, ODISHA , CUTTACK	MADHAB LAL AGARWAL VS	// // ()	
244	D-WP(C)/14490/2025	PRAVAT RANJAN LENKA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // ()	
245	D-WP(C)/14493/2025	SUDHAKAR DAS VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// // ()	
246	D-WP(C)/14496/2025	KISHORE KUMAR AGRAWAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // ()	
247	D-WP(C)/14498/2025	PRASANTA KISHORE BHUKTA VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500026
248	D-WP(C)/14499/2025	SHOBHARAM TANDI VS STATE OF ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500037
249	D-WP(C)/14500/2025	KHIROD SAHOO VS MANAGER AUTO CLAIMS TATA AIG GENERAL INSURANCE COMPANY	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500027

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250	D-WP(C)/14501/2025	GOKULANANDA NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202500023
251	D-WP(C)/14502/2025	RAMSHANKAR MAHAPATRA VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202500016
252	D-WP(C)/14503/2025	THANA DALPATI VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //	
253	D-WP(C)/14504/2025	PUSPANJALI PATI VS DEBADATTA DAS SHARMA	SARAD KUMAR PRADHAN VS	// 0 //	AOR20220004539C202500004
254	D-WP(C)/14505/2025	TARANISEN PATRA VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	// 0 //	
255	D-WP(C)/14506/2025	MAHENDRA KUMAR PUHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/14508/2025	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, ODISHA, BBSR	TANUJAY MISHRA VS	// 0 //	
257	D-WP(C)/14510/2025	PRAMOD KUMAR RAY VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //	
258	D-WP(C)/14513/2025	SANJAY SHARMA VS DOLLY @ SAKHI SHARMA	SUMAN MODI VS	// 0 //	
259	D-WP(C)/14514/2025	PRAMOD KUMAR RAY VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //	
260	D-WP(C)/14515/2025	DEBI PRASANNA PARIJA VS STATE OF ODISHA	BIKASH JENA VS	// 0 //	
261	D-WP(C)/14516/2025	PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/14518/2025	PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/14519/2025	PRADOSH KUMAR PATNAIK @ PATTNAYAK	DEEPAK KU SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/14521/2025	PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/14522/2025	DILLIP KUMAR PRADHAN	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/14523/2025	PRAMOD KUMAR RAY	DEBADEEPTA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/14524/2025	ABHIMANYU ROUT	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		BHARAT PETROLEUM CORPORATION LIMITED		//	
268	D-WP(C)/14526/2025	MANAS SAHOO	MANAS RANJAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/14528/2025	GANESH CHANDRA SETHY	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/14529/2025	JAGABANNDHU MALIK	SHISHIR KUMAR SAMAL	//	
		VS	VS	0	
		COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK		//	
271	D-WP(C)/14532/2025	PRADEEP KUMAR BEHERA	JYOTIRMOY MOHAPATRA	//	
		VS	VS	0	
		THE PRINCIPAL BHUBANESWAR INSTITUTE OF INDUSTRIAL TECHNOLOGY (BIIT)		//	
272	D-WP(C)/14535/2025	BINODINI MOHANTY	PRASANTA KUMAR NANDA	//	
		VS	VS	0	

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273	D-WP(C)/14539/2025	STATE OF ODISHA KAILASH KUMAR MAJHI VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // ()	
274	D-WP(C)/14540/2025	LAKHAN LAL SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // ()	
275	D-WP(C)/14541/2025	M/S VIVEKANAND MEDICAL MISSION LTD VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500037
276	D-WP(C)/14542/2025	M/S OM PLYWOOD AND HARDWARE VS COMMISSIONER CT AND GST , ODISHA	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500038
277	D-WP(C)/14543/2025	M/S TECHNOCRAT ENTERPRISES VS CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOM	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500039
278	D-WP(C)/14544/2025	ANCHALIKA MAHASANGHA, BOLAGARH VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// // ()	AOD20250000255C202500008
279	D-WP(C)/14545/2025	M/S HINDUSTAN TRADING CO VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500040
280	D-WP(C)/14546/2025	M/S HINDUSTAN TRADING CO VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500041
281	D-WP(C)/14547/2025	MAHALAXMI BLOCK STARA MAHASANGHA, BEGUNIA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// // ()	AOD20250000255C202500007
282	D-WP(C)/14551/2025	RAJESH AGRAWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()	
283	D-WP(C)/14552/2025	BRAJABANDHU PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// // ()	

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284	D-WP(C)/14553/2025	MEERABAI PATI VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// () //	
285	D-WP(C)/14555/2025	ANUSAYA DEI VS BHUBANESWAR MUNICIPAL CORPORATION	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202500052
286	D-WP(C)/14556/2025	BHAGAGRAHI DATTI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// () //	
287	D-WP(C)/14557/2025	KUMAR TARIA VS THE COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX GST	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500031
288	D-WP(C)/14558/2025	SUSHANTA KUMAR MALLICK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// () //	
289	D-WP(C)/14559/2025	KUNILATA MALLIK VS SANDHYA MALLIK	TRILOCHAN PANIGRAHI VS	// () //	
290	D-WP(C)/14560/2025	SEPOY GOKULANANDA SETHI (RETD) AND ORS VS STATE OF ODISHA	SAMARENDRA BEURA VS	// () //	AOR20220001771C202500010
291	D-WP(C)/14561/2025	DIPTIMAYEE DAS VS STATE OF ODISHA	AGASTI KANUNGO VS	// () //	
292	D-WP(C)/14562/2025	AJIT KUMAR SAHOO VS UNION OF INDIA	PRAGYANT HARICHANDAN VS	// () //	
293	D-WP(C)/14564/2025	GIRIJA SANKAR NANDA VS STATE OF ODISHA	PAMI RATH VS	// () //	
294	D-WP(C)/14565/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// () //	
295	D-WP(C)/14566/2025	M/S.SHINGHAL AGRI INDUSTRIES PRIVATE LTD, MAHARAJGARH	SHRIBHANU GARWAL	//	

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		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/14568/2025	SHYAMAGOBINDA JENA	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/14569/2025	KAMALINI SAHOO	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/14570/2025	AJAYA KUMAR MISHRA	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/14571/2025	KABITA SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/14573/2025	GANESH BEHERA @ GANESH PRASAD BEHERA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/14574/2025	DR. SMITA BISWAL	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/14575/2025	DHIREN KUMAR PANI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/14580/2025	MAMATA GIRI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/14583/2025	SUBBRAT ACHARYA	SANGITA MOHANTY	//	
		VS	VS	0	
		AFROZ BIBI		//	
305	D-WP(C)/14584/2025	TARAMANI BARIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/14585/2025	KALANDI CHARAN SETHI	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	

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307	D-WP(C)/14586/2025	STATE OF ODISHA SAKTIKANTA DAS VS	SASMITA NAYAK VS	// // 0	
308	D-WP(C)/14587/2025	STATE OF ODISHA M/S R N PUR SCS LIMITED VS	BHABANI PRASAD MOHANTY VS	// // 0	
309	D-WP(C)/14588/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA SUJIT KUMAR SWAIN VS	SMRUTI RANJAN ROUT VS	// // 0	
310	D-WP(C)/14589/2025	STATE OF ODISHA SUVENDU KUMAR DASH VS	BISWABIHARI MOHANTY VS	// // 0	
311	D-WP(C)/14590/2025	STATE OF ODISHA BIDYA SUNDAR GAIN VS	LAXMIKANTA MOHANTY VS	// // 0	
312	D-WP(C)/14591/2025	STATE OF ODISHA SRIMA DAS VS	BISWABIHARI MOHANTY VS	// // 0	
313	D-WP(C)/14593/2025	STATE OF ODISHA M/S TOTAL SOLUTIONS (A Z) SERVICES VS	BHABANI PRASAD MOHANTY VS	// // 0	
314	D-WP(C)/14594/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA RELIABLE SECURITY AND INTELLIGENCE SERVICES KVALISHA, CUTTACK VS	VS	// // 0	
315	D-WP(C)/14595/2025	NATIONAL FACELESS APPEAL CENTRE (NFAC), NEW DELHI BIBHUTI CHARAN MOHANTY VS	SATYANARAYAN MOHAPATRA VS	// // 0	
316	D-WP(C)/14596/2025	STATE OF ODISHA NAMITA PATNAIK VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202500017
317	D-WP(C)/14597/2025	STATE OF ODISHA GOURI BEHERA VS	ASMIYA RANJAN MAJHI VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/14598/2025	TRIDEV RATH VS ODISHA INFORMATION COMMISSION, KHURDA	SOHAN MISHRA VS	// 0 //	
319	D-WP(C)/14600/2025	KISHORI JAMDALIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //	
320	D-WP(C)/14603/2025	HAREKRISHNA PARIDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
321	D-WP(C)/14604/2025	SAROJ KUMAR BHUYAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	
322	D-WP(C)/14605/2025	SUBASH CHANDRA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
323	D-WP(C)/14607/2025	MAA MANGALA SELF HELP GROUP, PURI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
324	D-WP(C)/14608/2025	GOURANGA CHARAN BAI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
325	D-WP(C)/14612/2025	MAA SANTOSHI SELF HELP GROUP, PURI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
326	D-WP(C)/14613/2025	ARUN KUMAR KISHAN VS DIRECTORATE GENERAL FIRE SERVICES HOME GUARD AND CIVIL DEFENCE , ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
327	D-WP(C)/14614/2025	THE DIVISIONAL MANAGER, NEW ASSURANCE CO. VS SUMANTA KUMAR RATH	PRASANTA KUMAR MAHALI VS	// 0 //	
328	D-WP(C)/14615/2025	CHANDRAVATI HARIJAN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
329	D-WP(C)/14616/2025	M/S AMALGAM STEEL AND POWER LTD., KOLKATASARADA	PRASANNA SARANGI	//	

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		VS	VS	0	
330	D-WP(C)/14617/2025	STATE OF ODISHA SUDESHNA KHAMARI	SAROJ KUMAR PADHY	//	
		VS	VS	0	
331	D-WP(C)/14619/2025	STATE OF ODISHA RAJAT PATTANAYAK	JAGANNATH BHUYAN	//	
		VS	VS	0	
332	D-WP(C)/14620/2025	STATE OF ODISHA PARUL YADAV	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
333	D-WP(C)/14622/2025	UNION OF INDIA RANJAN KUMAR SWAIN	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
334	D-WP(C)/14623/2025	STATE OF ODISHA RAJESWARI GOUD	SHASHI BHUSAN JENA	//	
		VS	VS	0	
335	D-WP(C)/14625/2025	STATE OF ODISHA GOURA CHANDRA KABI	BASUDEV BARIK	//	
		VS	VS	0	
336	D-WP(C)/14626/2025	STATE OF ODISHA KABITANJALI MUND	SAROJ KUMAR PADHY	//	
		VS	VS	0	
337	D-WP(C)/14627/2025	STATE OF ODISHA KHADIA MALLIK	JAYADEBA BEHERA	//	
		VS	VS	0	
338	D-WP(C)/14628/2025	STATE OF ODISHA MINAKETAN PRADHAN	BAIVAV MISHRA	//	
		VS	VS	0	
339	D-WP(C)/14630/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) CED, JOBRA, CUTTACK RAJ KUMAR TRIBREWAL	AMIT KUMAR DAS	//	
		VS	VS	0	
340	D-WP(C)/14631/2025	STATE BANK OF INDIA, MAHARASHTRA SABITA GRAHACHARYA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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341	D-WP(C)/14632/2025	STATE OF ODISHA GABRIEL NAYAK VS	SUSANTA KUMAR LENKA VS	// // ()	
342	D-WPCRL/10999/2025	STATE OF ODISHA RATIKANT KHUNTIA VS	KABIRAJ PRADHAN VS	// //0 ()	
343	D-ABLAPL/10874/2025	STATE OF ODISHA RAGHUNATH DAS VS	KHUSBU PANIGRAHI VS	// BASTA /98 /2024 ()	AOR20220002787C202500037
344	D-ABLAPL/10876/2025	STATE OF ODISHA SUNIL SAMAL VS	NIRANJAN PANDA VS	// LINGARAJ P.S. /26 /2025 ()	
345	D-ABLAPL/10878/2025	STATE OF ODISHA SURENDRANATH ROUT @ SURENDRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /167 /2023 ()	
346	D-ABLAPL/10886/2025	STATE OF ODISHA MUNA PRADHAN VS	BIRAJA PRASAD NANDA VS	// BHUBAN /162 /2025 ()	
347	D-ABLAPL/10891/2025	STATE OF ODISHA BHASKAR PATRA VS	AMULYA RATNA PANDA VS	// PHIRINGIA /73 /2025 ()	
348	D-ABLAPL/10892/2025	STATE OF ODISHA BHASKAR PATRA VS	AMULYA RATNA PANDA VS	// PHIRINGIA /72 /2025 ()	
349	D-ABLAPL/10895/2025	STATE OF ODISHA PAPU DAS @ PRAKASH RANJAN DASH VS	PANKAJ KUMAR SAHOO VS	// MANGALPUR /290 /2024 ()	
350	D-ABLAPL/10902/2025	STATE OF ODISHA RATNAMANI ROUL VS	PRANAY KUMAR MAHARAJ VS	// NANDIPADA /104 /2025 ()	
351	D-ABLAPL/10903/2025	STATE OF ODISHA TIRIDI KUMAR VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// MARINE PS JATADHARI MUHAN /11 /2025 () //	

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352	D-ABLAPL/10908/2025	KEDARNATH SWAIN VS STATE OF ODISHA	SWATIREKHA JENA VS	SPECIAL CRIME UNIT /13 /2023 () //	
353	D-ABLAPL/10909/2025	SANDHA @ BUNTY @ JASOBANTA ROUT VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TIGIRIA /49 /2025 () //	
354	D-ABLAPL/10910/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BRAHMAGIRI /180 /2022 () //	
355	D-ABLAPL/10912/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /137 /2025 () //	
356	D-ABLAPL/10916/2025	CHUNU @ PRAKASH SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	NANDIPADA /101 /2025 () //	
357	D-ABLAPL/10919/2025	NARENDRA PALAI @ NARI PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /71 /2025 () //	
358	D-ABLAPL/10920/2025 ABLAPL/4133/2025	AKASH BEHERA @ TIKI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /238 /2022 () //	
359	D-ABLAPL/10921/2025	PANKAJINI BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SECTOR-19 /54 /2025 () //	AOD20240000012C202500076
360	D-ABLAPL/10923/2025	BASU @ BASUDEV PRADHAN VS STATE OF ODISHA	BIRABAR GANTHIA VS	BALIMI /7 /2018 () //	
361	D-ABLAPL/10929/2025	DHIREN KUMAR SHARMA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
362	D-ABLAPL/10930/2025	MANASI @ MANISHA PATRO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /51 /2022 () //	
363	D-ABLAPL/10931/2025	SINIBAS BISWAL @ SRINIBAS	DIBYAJYOTI SAHOO	JAKHAPURA /37 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/10933/2025	DILLIP KUMAR BEHERA	BASANTA KUMAR DAS	UDALA /326 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/10940/2025	PRASANT KHILAR	OM PRAKASH SARAN	DHENKANAL SADAR /264 /2025	AOR20220000371C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/10945/2025	DURGA PRASAD PATRO	BEDA PRAKASH PANDA	GANGAPUR (ASKA) /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/10950/2025	DURYODHAN NAHAK	ARUPA NANDA DAS	NIMAKHANDI /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/10952/2025	SHYAM SUNDAR PRADHAN	PRAVASH CHANDRA JENA	FATEGARH /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/10956/2025	RAMA CHANDRA NAYAK @ GUNA NAYAK	TARA PRASAD MOHAPATRA	BRAHMAGIRI /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/10961/2025	GOURANGA SAHU	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /152 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/10964/2025	AKHIL @ AKHILA RAMAN MALLICK	AMULYA RATNA PANDA	BALASORE TOWN /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/10966/2025	ABHIJIT DAS	AMULYA RATNA PANDA	BALASORE TOWN /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/10968/2025	NAJIMA BIBI	AMULYA RATNA PANDA	SINGLA /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/10969/2025	SIMANCHAL PRADHAN	DEBASIS SARANGI	JARADA /47 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/10971/2025	STATE OF ODISHA AFFRID AHAMAD VS	BIDESHI KUMAR GHADEI VS	// BAIDESWAR /60 /2025 ()	
376	D-ABLAPL/10972/2025	STATE OF ODISHA MOCHIA @ HULAS SAMANTARAY VS	BIPIN KUMAR NAYAK VS	// TANGI (KHURDA) /210 /2025 ()	
377	D-ABLAPL/10980/2025	STATE OF ODISHA K. MAHESH RAO VS	BIJAY KUMAR BEHERA VS	// CAPITAL P.S. /111 /2025 ()	
378	D-ABLAPL/10982/2025	STATE OF ODISHA SWAPNESWAR SAMANTARAY VS	BISWARANJAN MAHARATHA VS	// JODAPADAR /99 /2024 ()	
379	D-ABLAPL/10985/2025	STATE OF ODISHA SIBU @ MANAS KUMAR SINGH VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /64 /2025 ()	
380	D-ABLAPL/10988/2025	STATE OF ODISHA DEBENDRA DAS VS	JAYANTA KUMAR MAJHI VS	// SINGLA /57 /2025 ()	
381	D-ABLAPL/10989/2025	STATE OF ODISHA RANKA GOUDA VS	RAJENDRA KUMAR SAHU VS	// GOLANTHARA (BERHAMPUR) /132 /2025 ()	
382	D-ABLAPL/10993/2025	STATE OF ODISHA PHAGU CHARAN KHATUA VS	AMLAN SHAKTI PAUL VS	// //0 ()	
383	D-ABLAPL/10994/2025	STATE OF ODISHA RANKA GOUDA VS	RAJENDRA KUMAR SAHU VS	// GOLANTHARA (BERHAMPUR) /131 /2025 ()	
384	D-ABLAPL/10995/2025	STATE OF ODISHA SUBHA RANJAN SINGH VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /135 /2025 ()	
385	D-ABLAPL/10996/2025	STATE OF ODISHA KISHORI @KISHOR MALLICK VS STATE OF ODISHA	SAMBIT BISWAL VS	// KUJANGA /132 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/10998/2025	RASHMITA PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	CHOUDWAR /92 /2020 () //	
387	D-ABLAPL/11000/2025	MANAS KUMAR MISHRA @ SAILENDRA NARAYAN MISHRA VS STATE OF ODISHA	AMITAV MOHANTY VS	CHANDRASEKHARPUR /110 /2025 () //	
388	D-ABLAPL/11001/2025	ADITYA KUMAR SAHOO VS STATE OF ODISHA (GRPS)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //	
389	D-ABLAPL/11002/2025	DILIP KUMAR MISHRA @ DILIPA KUMAR MISHRA VS STATE OF ODISHA	AMITAV MOHANTY VS	CHANDRASEKHARPUR /110 /2025 () //	
390	D-ABLAPL/11004/2025	SMARAJIT JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //	
391	D-ABLAPL/11007/2025	SUDHAKAR MAHAPATRA @ SUDEI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /202 /2025 () //	
392	D-ABLAPL/11009/2025	BISWANATH BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	JATNI P.S. /103 /2025 () //	
393	D-ABLAPL/11011/2025	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /92 /2025 () //	
394	D-ABLAPL/11013/2025	ABHIRAM JENA VS STATE OF ODISHA (GRPS)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //	
395	D-ABLAPL/11015/2025	UMESH CHANDRA SENAPATI VS STATE OF ODISHA (GRPS)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //	
396	D-ABLAPL/11019/2025	ISMAIL SABAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	JEYPORE MAHILA /42 /2025 () //	
397	D-ABLAPL/11021/2025	BIGHINI @ BIGHNESAR NAYAK @ BHIGNESWAR NAYAK VS	JYOTI KIRMAAYA SAHOO VS	NARASINGHPUR /116 /2023 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/11022/2025	SUJAN KUMAR NAIK	SIDHARTH SANKAR MOHAPATRA	THUAMUL RAMPUR /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/11023/2025	BIGHINI @ BIGHNESAR NAYAK @ BHIGNESWAR NAYAK	YOKIRMAAYA SAHOO	NARASINGHPUR /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/11024/2025	RINKU NAIK @ DIBYASINGH NAIK	SIDHARTH SANKAR MOHAPATRA	THUAMUL RAMPUR /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/11025/2025	BHANUMATI JENA	SURYA PRAKASH MANAGARAJ	NANDIPADA /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :09/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/2834/2013 WPC(OAC)/2834/2013	BISWANATH PANDA MP	M/S. HEMANTA KUMAR MUND, JAGABANDHU SAHU, A.PADHI,S.K.P	8/2025
2	D-ARBP/14456/2025 ARBP/ /	BISWAJIT DHAL MP	BADRI NARAYAN PANDA	11/2025
3	D-ADMLS/10443/2025 ADMLS/2/2025	ALPHARD MARITIME LTD. MP	DEBESH PANDA	11/2025
4	D-ARBP/51463/2024 ARBP/105/2024	M/S GREEN GOLD GLOBAL RESOURCES MP	PMIS PRAASHANTA KUMAR NAYAK, A. PANDA, S. MITRA, A. PATTNAIK	12/2025
5	D-SAO/14462/2025 SAO/ /	HADIBANDHU GIRI MP	PRAKASH KUMAR MISHRA	17/2025
6	D-SAO/14462/2025 SAO/ /	HADIBANDHU GIRI MP	PRAKASH KUMAR MISHRA	18/2025
7	D-CRLLP/10924/2025 CRLLP/ /	NEELA EKKA MP	MADHUMITA PANDA	24/2025
8	D-TRPCRL/10946/2025 TRPCRL/ /	SOUMYASHREE MOHARANA MP	BIPIN KUMAR NAYAK	33/2025
9	D-LAA/14421/2025 LAA/ /	MAHANADI COALFIELDS LTD.,JHARSUGUDA MP	IBRA TYUSH RANJAN PATNAIK	84/2025
10	D-LAA/14421/2025 LAA/ /	MAHANADI COALFIELDS LTD.,JHARSUGUDA MP	IBRA TYUSH RANJAN PATNAIK	85/2025
11	D-LAA/14599/2025 LAA/ /	EAST COAST RAILWAY, KHURDA MP	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	86/2025
12	D-LAA/14599/2025 LAA/ /	EAST COAST RAILWAY, KHURDA MP	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	87/2025
13	D-OTAPL/14624/2025 OTAPL/ /	COMMISSIONER OF CUSTOM MP	TUSHAR KANTI SATAPATHY, SR.S.C. GST	90/2025
14	D-OTAPL/14624/2025 OTAPL/ /	COMMISSIONER OF CUSTOM MP	TUSHAR KANTI SATAPATHY, SR.S.C. GST	91/2025
15	D-CONTC/25225/2024 CONTC/4583/2024	RAMESH CHANDRA BISWAL MP		147/2025
16	D-CONTC/25212/2024 CONTC/4586/2024	MUKTIKANTA DASH MP		148/2025
17	D-CONTC/25221/2024 CONTC/4584/2024	DAMODAR DAS MP		149/2025
18	D-CONTC/25216/2024 CONTC/4585/2024	GHANASHYAMA PRADHAN MP		150/2025
19	D-RPFAM/72/2020 RPFAM/72/2020	PRAMOD KUMAR NATH MP	DEBADIPTA PANIGRAHI	169/2025
20	D-RPFAM/14537/2025 RPFAM/ /	ELIZA MALLIK MP	SANTOSH KUMAR MOHANTY	170/2025
21	D-CMAPL/14459/2025 CMAPL/ /	DR. SUMITA MISHRA MP	ADV.	212/2025
22	D-CMAPL/13806/2025 CMAPL/ /	GOPI PATRA MP	RASMI RANJAN BAG	213/2025
23	D-CMAPL/14507/2025 CMAPL/ /	P.RAJESWARI NARAM MP	TANMAY MISHRA	214/2025
24	D-MATA/10989/2025 MATA/ /	SUMITRA PATHY MP	DEBASIS PANIGRAHI	217/2025
25	D-MATA/14592/2025 MATA/ /	KUMUDINI SINGH MP	DEBABRATA DASH	218/2025
26	D-FAO/7236/2025	DANEI NAYAK		

	FAO/90/2025	MP		277/2025
27	D-FAO/742/2020	BAINSHIDHAR SUNDARAY	SIDHARTHA SWAIN	
	FAO/742/2020	MP		278/2025
28	D-FAO/743/2020	SURENDRA KU.GHADAI	SIDHARTHA SWAIN	
	FAO/743/2020	MP		279/2025
29	D-FAO/746/2020	PRAVAT RANJAN NANDA	SIDHARTHA SWAIN	
	FAO/746/2020	MP		280/2025
30	D-FAO/748/2020	AJAYA KUMAR PARIDA	SIDHARTHA SWAIN	
	FAO/748/2020	MP		281/2025
31	D-FAO/740/2020	BAIRAGI SATAPATHY	SIDHARTHA SWAIN	
	FAO/740/2020	MP		282/2025
32	D-FAO/737/2020	MAMATA MOHAPATRA	SIDHARTHA SWAIN	
	FAO/737/2020	MP		283/2025
33	D-FAO/747/2020	MANAGING COMMITTEE, GIRIDHARI PARSUNI DEVI HIGHER SCHOOL	SIDHARTHA SWAIN	
	FAO/747/2020	MP		284/2025
34	D-CRLREV/10842/2025	JYOSHNARANI PANDA	BIPIN KUMAR CHOUDHURY	
	CRLREV/ /	MP		284/2025
35	D-FAO/41622/2024	THE MANAGER, T.P. HUB M/S ORIENTAL INSURANCE CO.LTD,BBSR		
	FAO/485/2024	MP		285/2025
36	D-FAO/14511/2025	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO.LTD., KOLKATA, KHERDA		
	FAO/ /	MP		286/2025
37	D-FAO/10958/2025	D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK		
	FAO/125/2025	MP		287/2025
38	D-FAO/14538/2025	NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	FAO/ /	MP		288/2025
39	D-FAO/11026/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK		
	FAO/137/2025	MP		289/2025
40	D-FAO/11031/2025	SR. D.M.,ORIENTAL INSURANCE CO. LTD., KOLKATA		
	FAO/ /	MP		290/2025
41	D-FAO/935/2018	BASUDEV DEO	M/S SAMEER KUMAR DAS	
	FAO/935/2018	MP		291/2025
42	D-BLAPL/3790/2025	SANGRAM KUMAR SAHOO @ PINKU		
	BLAPL/1493/2025	MP		443/2025
43	D-BLAPL/34640/2024	SK.SABJAN	SURYAKANTA DWIBEDI	
	BLAPL/11660/2024	MP		444/2025
44	D-BLAPL/10955/2025	SAHADEB NAIK	DILIP KUMAR MISRA	
	BLAPL/ /	MP		445/2025
45	D-BLAPL/31005/2024	SK. SADIRUDDIN		
	BLAPL/11717/2024	MP		446/2025
46	D-BLAPL/9510/2023	MANOJ KUMAR PANDA	SUJIT KUMAR DAS	
	BLAPL/9510/2023	MP		447/2025
47	D-BLAPL/1750/2024	MANOJ KUMAR PANDA	SUJIT KUMAR DAS	
	BLAPL/452/2024	MP		448/2025
48	D-BLAPL/1895/2024	MANOJ KUMAR PANDA	SUJIT KUMAR DAS	
	BLAPL/445/2024	MP		449/2025
49	D-BLAPL/10686/2022	MANOJ KUMAR PANDA	SUJIT KUMAR DAS	
	BLAPL/10686/2022	MP		450/2025
50	D-RSA/404/2023	JYOTIRMAYEE PANDA	JNANA RANJAN KAR	
	RSA/404/2023	MP		550/2025
51	D-RSA/13190/2025	KAILASH CHANDRA GIRI	PRATYUSHA NAIDU	
	RSA/ /	MP		551/2025
52	D-RSA/158/2020	PRAVAKAR SAHOO	PRANAB KUMAR SAMANTRAY	
	RSA/158/2020	MP		552/2025
53	D-RSA/158/2020	PRAVAKAR SAHOO	PRANAB KUMAR SAMANTRAY	
	RSA/158/2020	MP		553/2025
54	D-RSA/14525/2025	SUMATI JENA	MONOMOY BASU	
	RSA/ /	MP		554/2025
55	D-RSA/14525/2025	SUMATI JENA	MONOMOY BASU	
	RSA/ /	MP		555/2025
56	D-RSA/257/2023	PRATIVA PATTNAIK	BIBEKANANDA BHUYAN	
	RSA/257/2023	MP		556/2025
57	D-RSA/258/2023	PRATIVA PATTNAIK	BIBEKANANDA BHUYAN	
	RSA/258/2023	MP		557/2025

58	D-RSA/13650/2025 RSA/ /	KAILASH CHANDRA SAHU MP	SOURAV SUMAN BHUYAN	558/2025
59	D-RSA/4072/2025 RSA/70/2025	GUNA MAJHI MP	SOURAV SUMAN BHUYAN	559/2025
60	D-RSA/14577/2025 RSA/ /	SHANKAR BAGH MP	SIDDHARTH PRASAD MISHRA	560/2025
61	D-CMP/14405/2025 CMP/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	560/2025
62	D-RSA/14577/2025 RSA/ /	SHANKAR BAGH MP	SIDDHARTH PRASAD MISHRA	561/2025
63	D-CMP/14408/2025 CMP/541/2025	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	561/2025
64	D-CMP/44966/2024 CMP/1288/2024	PRAKASH CHANDRA JENA MP		562/2025
65	D-CMP/10162/2025 CMP/396/2025	NABEENKUMAR RATH MP		563/2025
66	D-CMP/14473/2025 CMP/ /	MD IFTAR KHAN MP	PRATIK DASH	564/2025
67	D-CMP/14530/2025 CMP/ /	SK. RAHIM MP	ASIT KUMAR JENA	565/2025
68	D-CMP/14531/2025 CMP/ /	M.VENKET RAO MP	NITYANANDA BEHURIA	566/2025
69	D-CMP/12941/2025 CMP/504/2025	ANIL KAPOOR SAHOO MP	GOURI KUMAR RATH	567/2025
70	D-CMP/5522/2025 CMP/455/2025	SWAPNARANI JEMS MP	SUBHRANSU BHUSAN MOHANTY	568/2025
71	D-CMP/14563/2025 CMP/ /	BIRANCHI KHILLAR MP	AMIT PRASAD BOSE	569/2025
72	D-CMP/14534/2025 CMP/ /	AMARESH SAHOO MP	SOUBHAGYA SWAIN	570/2025
73	D-CMP/14629/2025 CMP/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	571/2025
74	D-ABLAPL/36840/2024 ABLAPL/14261/2024	SANGRAM SENAPATI MP		795/2025
75	D-ABLAPL/6581/2025 ABLAPL/2441/2025	NARENDRA BEHERA MP	RITURANJAN CHHOTARAY	796/2025
76	D-ABLAPL/5104/2025 ABLAPL/1937/2025	ASHIM KUMAR MISHRA @ ASHIM MISHRA MP		797/2025
77	D-ABLAPL/6698/2025 ABLAPL/2521/2025	SILU NAYAK @ BIKASH KUMAR NAYAK MP		798/2025
78	D-ABLAPL/8050/2025 ABLAPL/3065/2025	URMILA NAYAK MP		799/2025
79	D-ABLAPL/7687/2025 ABLAPL/3200/2025	HARESH KUMAR PRADHAN MP	SWAYAMSIDDHA MISHRA	800/2025
80	D-ABLAPL/8518/2025 ABLAPL/3193/2025	TRILOCHAN SWAIN @ KAPILA MP		801/2025
81	D-ABLAPL/18038/2024 ABLAPL/6369/2024	RAJU @ RAJESH KHORA MP		802/2025
82	D-ABLAPL/6251/2025 ABLAPL/2346/2025	SIBA PRASAD DAS @ SUKANA DAS MP		803/2025
83	D-MACA/13556/2025 MACA/ /	KHULANA MEHER MP	KAPILA CHARAN NAYAK	956/2025
84	D-MACA/14419/2025 MACA/ /	LAXMIPRIYA GHANTA @ BEHERA MP	PRADEEP KUMAR MISHRA	957/2025
85	D-MACA/14439/2025 MACA/ /	MANAGER, SRIRAM GENERAL INSURANCE MP	GIRAJ KUMAR DAS DUTTA	958/2025
86	D-MACA/14438/2025 MACA/ /	GODABARI SINGH MP	BIRANCHI NARAYAN RATH	959/2025
87	D-MACA/14439/2025 MACA/ /	MANAGER, SRIRAM GENERAL INSURANCE MP	GIRAJ KUMAR DAS DUTTA	960/2025
88	D-MACA/14446/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE MP	GANDETTA LTD., KHURDHA	961/2025
89	D-MACA/14446/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE	GANDETTA LTD., KHURDHA	

	MACA/ /	MP		962/2025
90	D-MACA/14464/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,	BBRASANTA KUMAR MAHALI	
	MACA/ /	MP		963/2025
91	D-MACA/14464/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,	BBRASANTA KUMAR MAHALI	
	MACA/ /	MP		964/2025
92	D-MACA/360/2021	THE MANAGER, (CLAIM), BAJAJ ALLIANZ	GHUOTIAD.	
	MACA/360/2021	MP		965/2025
93	D-MACA/976/2023	THE REGIONAL MANAGER LEGAL, M/S. T	SPADIGI.CO. LTD.	
	MACA/976/2023	MP		966/2025
94	D-CRLMC/9709/2025	PRAVAT NALINI MOHANTY	ANKITA MUKHERJI	
	CRLMC/1322/2025	MP		1012/2025
95	D-CRLMC/10877/2025	SURENDRA KUMAR VAISH	SUBHAM AGRAWAL	
	CRLMC/1426/2025	MP		1013/2025
96	D-CRLMC/10877/2025	SURENDRA KUMAR VAISH	SUBHAM AGRAWAL	
	CRLMC/1426/2025	MP		1014/2025
97	D-CRLMC/10880/2025	PANKAJ VAISH	SUBHAM AGRAWAL	
	CRLMC/1427/2025	MP		1015/2025
98	D-CRLMC/10880/2025	PANKAJ VAISH	SUBHAM AGRAWAL	
	CRLMC/1427/2025	MP		1016/2025
99	D-CRLMC/10881/2025	NIKHILA VAISH	SUBHAM AGRAWAL	
	CRLMC/1429/2025	MP		1017/2025
100	D-CRLMC/10881/2025	NIKHILA VAISH	SUBHAM AGRAWAL	
	CRLMC/1429/2025	MP		1018/2025
101	D-CRLMC/10894/2025	BHAGABAT SAHU	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		1019/2025
102	D-CRLMC/7244/2025	MANORANJAN PRADHAN		
	CRLMC/1062/2025	MP		1020/2025
103	D-CRLMC/10911/2025	MANTU JENA @ SAUMYA RANJAN JENA	AMITABH MISHRA	
	CRLMC/ /	MP		1021/2025
104	D-CRLMC/10913/2025	PINTU JENA @ NIHAR RANJAN JENA	AMITABH MISHRA	
	CRLMC/ /	MP		1022/2025
105	D-CRLMC/38623/2024	TARULATA PARIDA	JYOTIRMAYA SAHOO	
	CRLMC/4881/2024	MP		1023/2025
106	D-CRLMC/10557/2025	KSHITISH KUMAR TRIPATHY	BADRINARAYAN PANDA	
	CRLMC/1430/2025	MP		1024/2025
107	D-CRLMC/7062/2025	HEMANTA KUMAR SWAIN	RANJAN KUMAR ROUT	
	CRLMC/ /	MP		1025/2025
108	D-CRLMC/10965/2025	M/S. ARSS DAMOH-HARAPUR TOLLS PVT	AMIT PATTNAIK	
	CRLMC/1437/2025	MP		1026/2025
109	D-CRLMC/10965/2025	M/S. ARSS DAMOH-HARAPUR TOLLS PVT	AMIT PATTNAIK	
	CRLMC/1437/2025	MP		1027/2025
110	D-CRLMC/8810/2025	PRADEEP KUMAR PATRA	MANOJ KUMAR PATI	
	CRLMC/1274/2025	MP		1028/2025
111	D-CRLMC/10990/2025	DINABANDHU BEHERA	SATYABRATA MOHANTY (1)	
	CRLMC/ /	MP		1029/2025
112	D-CRLMC/11017/2025	PRIYAMBADA SAHOO@BAISAKHI	BRUNDABAN ROUT	
	CRLMC/ /	MP		1030/2025
113	D-CRLMC/11020/2025	DEEPAK MALLIK	PRANAYANEE DASMOHAPATRA	
	CRLMC/ /	MP		1031/2025
114	D-CRLA/10899/2025	MUNA FETASINGH	DUSHMANTA SAHOO	
	CRLA/ /	MP		1070/2025
115	D-CRLA/10899/2025	MUNA FETASINGH	DUSHMANTA SAHOO	
	CRLA/ /	MP		1071/2025
116	D-CRLA/7159/2025	RAMESH CHANDRA SAHOO	BIJAYA KUMAR RAGADA	
	CRLA/333/2025	MP		1072/2025
117	D-CRLA/10934/2025	HENDA @ SAHADEB MAJHI @ TUDU	JAGANNATH KAMILA	
	CRLA/ /	MP		1073/2025
118	D-CRLA/10934/2025	HENDA @ SAHADEB MAJHI @ TUDU	JAGANNATH KAMILA	
	CRLA/ /	MP		1074/2025
119	D-CRLA/10937/2025	GILEI JUANGA	SK. ZAFARULLA	
	CRLA/ /	MP		1075/2025
120	D-CRLA/10937/2025	GILEI JUANGA	SK. ZAFARULLA	
	CRLA/ /	MP		1076/2025

121	D-CRLA/10937/2025 CRLA/ /	GILEI JUANGA MP	SK. ZAFARULLA	1077/2025
122	D-CRLA/9493/2025 CRLA/ /	AMAR KANTA PADHY MP	BISWAJIT NAYAK	1078/2025
123	D-CRLA/1308/2023 CRLA/1308/2023	DILLIP KHORA@AJAY KHORA MP	MANORANJAN PADHY	1079/2025
124	D-CRLA/45/2018 CRLA/45/2018	PRANAYA KUMAR SAHA@BABULI MP	M/S.SUKANTA KU. MISHRA	1080/2025
125	D-CRLA/10973/2025 CRLA/ /	KUNA @ RAKESH MALLICK MP	PRADIPTA KISHORE BHUYAN	1081/2025
126	D-CRLA/10973/2025 CRLA/ /	KUNA @ RAKESH MALLICK MP	PRADIPTA KISHORE BHUYAN	1082/2025
127	D-CRLA/10973/2025 CRLA/ /	KUNA @ RAKESH MALLICK MP	PRADIPTA KISHORE BHUYAN	1083/2025
128	D-CRLA/10986/2025 CRLA/ /	GANESWAR @ GANESH PRASAD SWAIN MP	PRABIR KUMAR RAY	1084/2025
129	D-CRLA/10986/2025 CRLA/ /	GANESWAR @ GANESH PRASAD SWAIN MP	PRABIR KUMAR RAY	1085/2025
130	D-CRLA/10986/2025 CRLA/ /	GANESWAR @ GANESH PRASAD SWAIN MP	PRABIR KUMAR RAY	1086/2025
131	D-CRLA/11006/2025 CRLA/ /	JITENDRA DAKUA @ JITU MP	DIPTI RANJAN MOHAPATRA	1087/2025
132	D-CRLA/11006/2025 CRLA/ /	JITENDRA DAKUA @ JITU MP	DIPTI RANJAN MOHAPATRA	1088/2025
133	D-CRLA/10984/2025 CRLA/ /	SURESH BISWAL MP	PRABIR KUMAR RAY	1089/2025
134	D-CRLA/10984/2025 CRLA/ /	SURESH BISWAL MP	PRABIR KUMAR RAY	1090/2025
135	D-CRLA/10984/2025 CRLA/ /	SURESH BISWAL MP	PRABIR KUMAR RAY	1091/2025
136	D-CRLA/10981/2025 CRLA/ /	KAILASH BISWAL MP	PRABIR KUMAR RAY	1092/2025
137	D-CRLA/10981/2025 CRLA/ /	KAILASH BISWAL MP	PRABIR KUMAR RAY	1093/2025
138	D-CRLA/10981/2025 CRLA/ /	KAILASH BISWAL MP	PRABIR KUMAR RAY	1094/2025
139	D-WA/52181/2024 WA/3385/2024	STATE OF ODISHA MP		1902/2025
140	D-WA/14489/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1903/2025
141	D-WA/14489/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	1904/2025
142	D-WA/14491/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	1905/2025
143	D-WA/14491/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	1906/2025
144	D-WA/14492/2025 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	1907/2025
145	D-WA/14492/2025 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	1908/2025
146	D-WA/54439/2024 WA/3503/2024	STATE OF ODISHA MP		1909/2025
147	D-WA/14494/2025 WA/ /	ANANDA CHANDRA SUBUDHI MP	RAMAKRISHNA BISOI	1910/2025
148	D-WA/52732/2024 WA/3406/2024	STATE OF ODISHA MP		1911/2025
149	D-WA/53022/2024 WA/3397/2024	STATE OF ODISHA MP		1912/2025
150	D-WA/53026/2024 WA/3416/2024	STATE OF ODISHA MP		1913/2025
151	D-WA/14495/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	1914/2025
152	D-WA/14495/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	

	WA/ /	MP		1915/2025
153	D-WA/14497/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		1916/2025
154	D-WA/14497/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		1917/2025
155	D-WA/14497/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		1918/2025
156	D-WA/576/2023	LOKANATHA BHOI	P.ANUP DASH	
	WA/576/2023	MP		1919/2025
157	D-WA/14536/2025	STATE OF ODISHA	SATYA BRATA MOHANTY,A.G.A	
	WA/ /	MP		1920/2025
158	D-WA/14536/2025	STATE OF ODISHA	SATYA BRATA MOHANTY,A.G.A	
	WA/ /	MP		1921/2025
159	D-WP(C)/14388/2025	BIPADA BHANJAN PANDA	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5937/2025
160	D-WP(C)/14393/2025	S.SWAYAMSHREE	ASHOK KUMAR SAHOO	
	WP(C)/10033/2025	MP		5938/2025
161	D-WP(C)/14396/2025	PARSHURAM SAHU	JAGAJIBAN PRADHAN	
	WP(C)/10060/2025	MP		5939/2025
162	D-WP(C)/12816/2025	DIPTIREKHA MOHANTY	GOUTAM KUMAR ACHARYA	
	WP(C)/9721/2025	MP		5940/2025
163	D-WP(C)/14391/2025	DUKHURAM BESHRA @ DUKHIA MAJHI	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5941/2025
164	D-WP(C)/14415/2025	CHANDRIKA MALLICK	BISWAMBAR MOHANTY	
	WP(C)/10053/2025	MP		5942/2025
165	D-WP(C)/6353/2018	PRANABESH PRASAN SAHU	M/S.PRANAB KU.GHOSH, S.DAS	
	WP(C)/6353/2018	MP		5943/2025
166	D-WP(C)/14392/2025	ASHOK KUMAR MEHER	CHITRASEN PARIDA	
	WP(C)/ /	MP		5944/2025
167	D-WP(C)/6353/2018	PRANABESH PRASAN SAHU	M/S.PRANAB KU.GHOSH, S.DAS	
	WP(C)/6353/2018	MP		5945/2025
168	D-WP(C)/6353/2018	PRANABESH PRASAN SAHU	M/S.PRANAB KU.GHOSH, S.DAS	
	WP(C)/6353/2018	MP		5946/2025
169	D-WP(C)/6353/2018	PRANABESH PRASAN SAHU	M/S.PRANAB KU.GHOSH, S.DAS	
	WP(C)/6353/2018	MP		5947/2025
170	D-WP(C)/6353/2018	PRANABESH PRASAN SAHU	M/S.PRANAB KU.GHOSH, S.DAS	
	WP(C)/6353/2018	MP		5948/2025
171	D-WP(C)/6353/2018	PRANABESH PRASAN SAHU	M/S.PRANAB KU.GHOSH, S.DAS	
	WP(C)/6353/2018	MP		5949/2025
172	D-WP(C)/13426/2025	RANJIT KUMAR MOHAKHUD	NEELAKANTHA PANDA	
	WP(C)/10067/2025	MP		5950/2025
173	D-WP(C)/14422/2025	ROYAL SECURITY SERVICE, SRIRAM VIHAR, PANDA, MISHRA	DR.PANDU MISHRA	
	WP(C)/10075/2025	MP		5951/2025
174	D-WP(C)/14424/2025	SATYABRATA NAYAK	ARUN KUMAR PATRA	
	WP(C)/ /	MP		5952/2025
175	D-WP(C)/10664/2024	JASLEEN KABIL		
	WP(C)/7081/2024	MP		5953/2025
176	D-WP(C)/52067/2024	RASMITA SWAIN		
	WP(C)/31708/2024	MP		5954/2025
177	D-WP(C)/35146/2023	RATIKANTA DEY	BANSHIDHAR BAUG	
	WP(C)/35146/2023	MP		5955/2025
178	D-WP(C)/8468/2025	LAXMAN PANDA		
	WP(C)/6496/2025	MP		5956/2025
179	D-WP(C)/14395/2025	BIKRAM MAJHI	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5957/2025
180	D-WP(C)/14401/2025	MINATI BESHRA	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5958/2025
181	D-WP(C)/14434/2025	M/S NANDA CONSTRUCTION PVT.LTD	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		5959/2025
182	D-WP(C)/14434/2025	M/S NANDA CONSTRUCTION PVT.LTD	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		5960/2025
183	D-WP(C)/40164/2024	SANJIT KUMAR MOHANTY		
	WP(C)/23633/2024	MP		5961/2025

184	D-WP(C)/14423/2025 WP(C)/10042/2025	HITESH KUMAR KHAMARI MP	KRISHNA CHANDRA SAHU	5962/2025
185	D-WP(C)/14435/2025 WP(C)/ /	M/S. NANDA CONTRUCTION PVT. LTD., AN	ABHUTI BHUSAN PANDA	5963/2025
186	D-WP(C)/14435/2025 WP(C)/ /	M/S. NANDA CONTRUCTION PVT. LTD., AN	ABHUTI BHUSAN PANDA	5964/2025
187	D-WP(C)/14441/2025 WP(C)/10073/2025	PRADEEP KUMAR NAIK MP	JULIYAS PRASAD BEHERA	5965/2025
188	D-WP(C)/14448/2025 WP(C)/ /	MANORANJAN SWAIN MP	ABHISHEK DASH	5966/2025
189	D-WP(C)/14447/2025 WP(C)/ /	DUKHURAM BESHRA @ DUKHIA MAJHI	GAJENDRANATH ROUT	5967/2025
190	D-WP(C)/10050/2010 WP(C)/10050/2010	PRAMOD KU.DAS MP		5968/2025
191	D-WP(C)/14471/2025 WP(C)/ /	AROOP KUMAR DEO MP	PRASANNA KUMAR NANDA	5970/2025
192	D-WP(C)/14450/2025 WP(C)/ /	PURNA CHANDRA SETHI MP	SWAPNIL ROY	5971/2025
193	D-WP(C)/13545/2025 WP(C)/10019/2025	MAMATA PARIDA MP		5971/2025
194	D-WP(C)/6787/2025 WP(C)/5327/2025	RAUTA MUNDA MP		5972/2025
195	D-WP(C)/6373/2025 WP(C)/5037/2025	MANJULA KAR MP		5972/2025
196	D-WP(C)/14479/2025 WP(C)/ /	DHAN MURMU MP	GAJENDRANATH ROUT	5973/2025
197	D-WP(C)/14475/2025 WP(C)/ /	GAJENDRA NATH SOREN MP	GAJENDRANATH ROUT	5973/2025
198	D-WP(C)/9191/2025 WP(C)/6870/2025	PURUSHOTTAM BEHERA MP	SOUMYA JYOTI BISWAL	5974/2025
199	D-WP(C)/14481/2025 WP(C)/ /	GOPINATH MURMU @ MAJHI MP	GAJENDRANATH ROUT	5974/2025
200	D-WP(C)/14477/2025 WP(C)/ /	HINDU SOREN @ MAJHI MP	GAJENDRANATH ROUT	5975/2025
201	D-WP(C)/14513/2025 WP(C)/ /	SANJAY SHARMA MP	SUMAN MODI	5975/2025
202	D-WP(C)/6392/2025 WP(C)/4928/2025	KADAMBARI TRIPATHY MP	MANOJ KUMAR KHUNTIA	5976/2025
203	D-WP(C)/6392/2025 WP(C)/4928/2025	KADAMBARI TRIPATHY MP	NIHAL RATH	5977/2025
204	D-WP(C)/14482/2025 WP(C)/ /	FULA MARNDI MP	GAJENDRANATH ROUT	5978/2025
205	D-WP(C)/8934/2025 WP(C)/6660/2025	NAMITA PARIDA MP	MANOJA KUMAR KHUNTIA	5979/2025
206	D-WP(C)/8934/2025 WP(C)/6660/2025	NAMITA PARIDA MP	NIHAL RATH	5980/2025
207	D-WP(C)/8937/2025 WP(C)/6661/2025	SABITA PRADHAN MP	MANOJA KUMAR KHUNTIA	5981/2025
208	D-WP(C)/8937/2025 WP(C)/6661/2025	SABITA PRADHAN MP	NIHAL RATH	5982/2025
209	D-WP(C)/8941/2025 WP(C)/6663/2025	DIBYAJYOTI PANDA MP	MANOJA KUMAR KHUNTIA	5983/2025
210	D-WP(C)/8941/2025 WP(C)/6663/2025	DIBYAJYOTI PANDA MP	NIHAL RATH	5984/2025
211	D-WP(C)/14522/2025 WP(C)/ /	DILLIP KUMAR PRADHAN MP	HARA PRASAD RATH	5985/2025
212	D-WP(C)/8942/2025 WP(C)/6687/2025	JYOTSNARANI SUBUDHI MP	MANOJA KUMAR KHUNTIA	5986/2025
213	D-WP(C)/14524/2025 WP(C)/ /	ABHIMANYU ROUT MP	MANOJ KUMAR MOHANTY	5987/2025
214	D-WP(C)/8942/2025 WP(C)/6687/2025	JYOTSNARANI SUBUDHI MP	NIHAL RATH	5988/2025
215	D-WP(C)/8947/2025	NIRUPAMA MOHAPATRA	MANOJA KUMAR KHUNTIA	

	WP(C)/6691/2025	MP		5989/2025
216	D-WP(C)/8947/2025	NIRUPAMA MOHAPATRA	NIHAL RATH	
	WP(C)/6691/2025	MP		5990/2025
217	D-WP(C)/14484/2025	PADMABATI BESHRA	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5991/2025
218	D-WP(C)/9986/2025	SUJATA MISHRA	MANOJA KUMAR KHUNTIA	
	WP(C)/7129/2025	MP		5992/2025
219	D-WP(C)/9986/2025	SUJATA MISHRA	LAXMIKANTA MOHANTY	
	WP(C)/7129/2025	MP		5993/2025
220	D-WP(C)/52972/2024	PRAMOD KUMAR BHOI		
	WP(C)/32466/2024	MP		5994/2025
221	D-WP(C)/14529/2025	JAGABANNDHU MALIK	SHISHIR KUMAR SAMAL	
	WP(C)/ /	MP		5995/2025
222	D-WP(C)/14485/2025	MINATI SOREN	GAJENDRANATH ROUT	
	WP(C)/ /	MP		5996/2025
223	D-WP(C)/14535/2025	BINODINI MOHANTY	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		5997/2025
224	D-WP(C)/14539/2025	KAILASH KUMAR MAJHI	BAIDHAR SAHOO	
	WP(C)/ /	MP		5998/2025
225	D-WP(C)/31120/2021	BISWANATH PANDA	HEMANTA KUMAR MUND	
	WP(C)/31120/2021	MP		5999/2025
226	D-WP(C)/10579/2024	CHITTARANJAN DAS	SAILESH DAS	
	WP(C)/9215/2024	MP		6000/2025
227	D-WP(C)/14502/2025	RAMSHANKAR MAHAPATRA	CHITRASEN PARIDA	
	WP(C)/ /	MP		6001/2025
228	D-WP(C)/14541/2025	M/S VIVEKANAND MEDICAL MISSION LTD	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		6002/2025
229	D-WP(C)/14551/2025	RAJESH AGRAWAL	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		6003/2025
230	D-WP(C)/44618/2024	GOVERNING BODY GANGADHAR MOHAPATRA	SUBHASANKU CHANDRAN	
	WP(C)/26270/2024	MP		6004/2025
231	D-WP(C)/14544/2025	ANCHALIKA MAHASANGHA, BOLAGARHATMAJIT MANMITH DAS		
	WP(C)/ /	MP		6005/2025
232	D-WP(C)/14547/2025	MAHALAXMI BLOCK STARA MAHASANGHA, BILGUMAN	MANMITH DAS	
	WP(C)/ /	MP		6006/2025
233	D-WP(C)/14556/2025	BHAGAGRAHI DATTI	LAXMI PRASAD DWIVEDY	
	WP(C)/ /	MP		6007/2025
234	D-WP(C)/14542/2025	M/S OM PLYWOOD AND HARDWARE	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		6008/2025
235	D-WP(C)/14561/2025	DIPTIMAYEE DAS	AGASTI KANUNGO	
	WP(C)/ /	MP		6009/2025
236	D-WP(C)/14562/2025	AJIT KUMAR SAHOO	PRAGYANT HARICHANDAN	
	WP(C)/ /	MP		6010/2025
237	D-WP(C)/27349/2022	M/S. CHOUDHURY AUTO WORKS, BBSR	BIBEKANANDA BHUYAN	
	WP(C)/27349/2022	MP		6011/2025
238	D-WP(C)/14565/2025	PRADEEP KUMAR BEHERA	AGASTI KANUNGO	
	WP(C)/ /	MP		6012/2025
239	D-WP(C)/14543/2025	M/S TECHNOCRAT ENTERPRISES	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		6013/2025
240	D-WP(C)/14569/2025	KAMALINI SAHOO	AGASTI KANUNGO	
	WP(C)/ /	MP		6014/2025
241	D-WP(C)/14571/2025	KABITA SAHU	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		6015/2025
242	D-WP(C)/14545/2025	M/S HINDUSTAN TRADING CO	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		6016/2025
243	D-WP(C)/14557/2025	KUMAR TARIA	PBABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		6017/2025
244	D-WP(C)/14573/2025	GANESH BEHERA @ GANESH PRASAD BEHERA	HEMATI KESHARI KHUNTIA	
	WP(C)/ /	MP		6018/2025
245	D-WP(C)/44399/2024	PRASANNA KUMAR SAHOO	LAXMIKANTA MOHANTY	
	WP(C)/26759/2024	MP		6019/2025
246	D-WP(C)/7148/2025	BIRENDRA KUMAR PARIDA		
	WP(C)/5483/2025	MP		6020/2025

247	D-WP(C)/14546/2025 WP(C)/ /	M/S HINDUSTAN TRADING CO MP	KANANBALA ROY CHOUDHURY	6021/2025
248	D-WP(C)/12807/2025 WP(C)/9950/2025	MAMATA KUMARI SENAPATI MP	GOUTAM KUMAR ACHARYA	6022/2025
249	D-WP(C)/14585/2025 WP(C)/ /	KALANDI CHARAN SETHI MP	ACHYUTANANDA PATTANAIK	6023/2025
250	D-WP(C)/14589/2025 WP(C)/ /	SUVENDU KUMAR DASH MP	BISWABIHARI MOHANTY	6024/2025
251	D-WP(C)/14588/2025 WP(C)/ /	SUJIT KUMAR SWAIN MP	SMRUTI RANJAN ROUT	6025/2025
252	D-WP(C)/14591/2025 WP(C)/ /	SRIMA DAS MP	BISWABIHARI MOHANTY	6026/2025
253	D-WP(C)/14560/2025 WP(C)/ /	SEPOY GOKULANANDA SETHI (RETD) AND SONS MP	ANANDRENDRA BEURA	6027/2025
254	D-WP(C)/10431/2025 WP(C)/ /	SH. SAT BINDER SINGH MP	RAJIV KUMAR MAHANTA	6028/2025
255	D-WP(C)/14594/2025 WP(C)/ /	RELIABLE SECURITY AND INTELLIGENCE SERVICES MP	SHRIVISESHU. LTD., CUTTACK	6029/2025
256	D-WP(C)/14593/2025 WP(C)/ /	M/S TOTAL SOLUTIONS (A Z) SERVICES MP	BHABANI PRASAD MOHANTY	6030/2025
257	D-WP(C)/14598/2025 WP(C)/ /	TRIDEV RATH MP	SOHAN MISHRA	6031/2025
258	D-WP(C)/20068/2022 WP(C)/20068/2022	MADHUSUDAN MALLICK @ MALIK MP	DAYANIDHI MOHANTY	6032/2025
259	D-WP(C)/14605/2025 WP(C)/ /	SUBASH CHANDRA DAS MP	SUKANTA KUMAR NAYAK (2)	6033/2025
260	D-WP(C)/14608/2025 WP(C)/ /	GOURANGA CHARAN BAI MP	AMBIKA PRASAD RAY	6034/2025
261	D-WP(C)/14607/2025 WP(C)/ /	MAA MANGALA SELF HELP GROUP, PURNIHAL RATH MP		6035/2025
262	D-WP(C)/14612/2025 WP(C)/ /	MAA SANTOSHI SELF HELP GROUP, PURI NIHAL RATH MP		6036/2025
263	D-WP(C)/14614/2025 WP(C)/ /	THE DIVISIONAL MANAGER, NEW ASSURANCE CO LTD MP	PRINCE NATA KUMAR MAHALI	6037/2025
264	D-WP(C)/14615/2025 WP(C)/ /	CHANDRAVATI HARIJAN MP	SRIKANTA MAHUNTA	6038/2025
265	D-WP(C)/14614/2025 WP(C)/ /	THE DIVISIONAL MANAGER, NEW ASSURANCE CO LTD MP	PRINCE NATA KUMAR MAHALI	6039/2025
266	D-WP(C)/14616/2025 WP(C)/ /	M/S AMALGAM STEEL AND POWER LTD., KOLKATA MP	SARASWATI PRASANNA SARANGI	6040/2025
267	D-WP(C)/14617/2025 WP(C)/ /	SUDESHNA KHAMARI MP	SAROJ KUMAR PADHY	6041/2025
268	D-WP(C)/14620/2025 WP(C)/ /	PARUL YADAV MP	ANJAN KUMAR BISWAL	6042/2025
269	D-WP(C)/14622/2025 WP(C)/ /	RANJAN KUMAR SWAIN MP	SATYANARAYAN MOHAPATRA	6043/2025
270	D-WP(C)/14623/2025 WP(C)/ /	RAJESWARI GOUD MP	SHASHI BHUSAN JENA	6044/2025
271	D-WP(C)/14626/2025 WP(C)/ /	KABITANJALI MUND MP	SAROJ KUMAR PADHY	6045/2025
272	D-WP(C)/14632/2025 WP(C)/ /	GABRIEL NAYAK MP	SUSANTA KUMAR LENKA	6046/2025